

IN THE HIGH COURT OF BOMBAY AT GOA.

**LD-VC-OCW-145 OF 2020
WITH
LD-VC-OCW-113 OF 2020
IN
PIL WP NO. 40 OF 2019.**

Goan Hotels and Realty Pvt. Ltd. Applicant.

Versus

The Goa Foundation Respondent.

Shri J. Supekar, Advocate for the applicant.

Ms. N. Alvares and Ms. A. Gode, Advocates for the respondent.

**Coram:- DAMA SESHADRI NAIDU &
SMT. M. S. JAWALKAR, JJ.**

Date:- 5th November, 2020.

P.C.:

Post the matter on 26.11.2020.

SMT. M. S. JAWALKAR, J

DAMA SESHADRI NAIDU, J.

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